

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 112(ND)/2012
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Smt.Ina Malhotra
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 7.10.2016

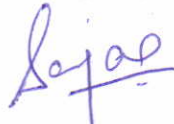
NAME OF THE COMPANY

Rupak Gupta & Anr.

V/s.

M/s. Banaras House Pvt. Ltd

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Mr. Azim Katupalia, Sr. Adv.		Petitioners	
2	Ms. Ritu Bhatia, Adv			
3	Mr. Yajun Mittal, Adv			
4	Ms. Sanjana Shaema, Adv			
5	Mr. Anirudh Arunkumar, Adv.		Respondents 4(a) - 4(f)	

Order

For orders see order in CP 37(ND)/2015